NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>08.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 35/16

PETITION NUMBER

TP 156/17

NAME OF THE PETITIONER (S) :

CENTURY DEALCOM PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

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DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

CS THIRDPAL GORIGE

PCS

In petitioner

honer Jose

9448784064

Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)

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